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## Prosecutions under Weights and Measures Act

4238. SHRI T. VENKATRAM REDDY: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of prosecutions made under the Weights and Measures Act, Statewise, during the last two years;
- (b) whether it is a fact that in a number of Fair Price Shops also the proper certified weights are not used; and
- (c) what steps are being taken to see that proper certified weights and measures are used in Fair Price Shops?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS & PUBLIC DISTRIBUTION (SHRI KAMALUD-DIN AHMED): (a) to (c) The enforcement of the Weights and Measures Laws is done by the States/Union Territories. The details are not readily available in the Ministry, and will be collected from the States/Union Territories and will be laid on the Table of the House.

## सुपर बाजार के कर्मचारियों के लिए कस्याण योजनाएं 4239. श्री गोपालसिंह जी॰ सोलंकी : क्या नागरिक आपूर्ति, उपभोक्ता मामले भीर सार्वजनिक वितरण मही यह बताने की कृपा करेंगे कि :

- (क) पिछले तीन वर्षों के दौरान सुपर बाजार के कर्मकारों के लिए केंद्रीय सरकार द्वारा अनुमोवित कस्याण मोजनाओं का क्योरा स्या है;
- (ख) उन्त योजनाओं से सुपर बाजार के कर्म-कारों को कितना लाभ हुआ है ; और
- (ग) यदि नहीं, तो क्या सरकार इस संबंध में कोई और कदम उठाने का विचार रखती है ?

नागरिक आर्युत, उपभोक्ता मामले और सार्वक्रिक वितरण संज्ञालय में पाज्य संज्ञी (श्री कमालुद्वीन अहतव): (क) सुपर बाजार की अपने कमेंचारियों के लिए अपनी कत्याण योजनाएं हैं जिनका स्थीरा निम्नवत हैं:—

- (i) निःशुल्क स्वास्थ्य बोजना ।
- (ii) किसी कर्मचारी की मृत्यू पर 1000/--क्पए का भूनतान ।

- (iii) मृत कर्मचारी के आश्रित को नियमानुसार रोजसार देने की व्यवस्था ।
- (iv) छोटा परिवार कल्याण योजना के सहत संबंधित कर्मवारी को विक्षेप छुट्टी सधा एक विश्रेष वार्षिक वेतन-वृद्धि देना ।
- (श्व) सुपर वाजार के कर्मचारी इस योजना के सहत उपलब्ध सभी सुविधाओं का लाभ उठा रहे हैं।

## (ग) प्रश्न नहीं उठता ।

## Loans taken by the Employees of Super Bazar

4240. SHRI GOPALSINH G. SO-LANKI: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether there is any provision for take-homs salary for the employees of consumer societies viz. Super Bazar and Kendriya Bhandar, on percentage basis;
  - (b) if so, the details thereof;
- (c) what is the number of employees who have taken loans like housing, vehicle and emloyees credit society's loan during the last three years, in Super Bazar;
- (d) the number of (Persons) employees name-wise whose loans have been sanctioned and taken by the employees of the Super Bazar; and
- (e) the norms and policy laid down by the Management in this regard and the mode of repayment?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS & PUBLIC DISTRIBUTION (SHRI KAMALUD-DIN AHMED): (a) .No. Sir.

- (b) Does not arise.
- (c) Super Bazar has reported that the number of employees of Super Bazar who have availed of the facility of vehicle loan and loan from Super Bazar Co-operative Thrift and Credit Society at